



Press Release

Shri Sivasubramanian Ramann assumes charge as the Chairperson, PFRDA

New Delhi, 20th June, 2025 — Shri Sivasubramanian Ramann has assumed charge as the Chairperson of the Pension Fund Regulatory and Development Authority (PFRDA) on 20th June 2025. He has been appointed by the Government of India vide notification dated 8th April 2025 for a tenure of five years with effect from the date of assumption of charge of the post or till he attains the age of 65 years, or until further orders, whichever is the earliest.

Shri Ramann served as an officer of the Indian Audit & Accounts Service (IA&AS) from the 1991 batch. Prior to joining PFRDA, he served as the Deputy Comptroller & Auditor General and Chief Technology Officer in the Office of the Comptroller and Auditor General of India. He has previously held several leadership positions, including Chairman and Managing Director of the Small Industries Development Bank of India (SIDBI), Managing Director and Chief Executive Officer of National E-Governance Services Ltd. (NeSL), and Principal Accountant General of the State of Jharkhand. For period 2006 to 2013, he also served as Chief General Manager (CGM) and then as Executive Director at the Securities and Exchange Board of India (SEBI).

Shri Ramann holds a Bachelor's degree in Economics and an MBA from the University of Delhi. He also possesses multiple professional and academic qualifications, including an M.Sc. in Financial Regulation from the London School of Economics and Political Science, an LLB, a Chief Digital Officer certification from the Indian School of Business, the Certified Internal Auditor credential from the Institute of Internal Auditors (IIA), Florida, and a Post Graduate Diploma in Securities Law.

With his vast experience in public finance, technology, and financial regulation, Shri Ramann will guide PFRDA in its objective to strengthen India's pension system and promote retirement security for all citizens.

